

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No.180/00481/18

Wednesday, this the 6th day of June, 2018

CORAM:

Hon'ble Mr.U.Sarathchandran, Judicial Member
Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

Rajani.A.T
 W/o.P.P Murali, aged 41 years
 Staff Nurse, Jawahar Navodaya Vidyalaya
 Padve, Ratnagiri-415 214, Maharashtra
 Residing at Pulikkaparambil House
 Karumalloor P.O, Thattampadi
 Ernakulam – 683 511 Applicant

(By Advocate – Mr.P.Nandakumar)

V e r s u s

1. Union of India represented by its Secretary
 Ministry of Human Resource & Development
 (Department of School Education & Literacy)
 New Delhi – 110 001
2. Navodaya Vidyalaya Samiti
 represented by its Commissioner
 B-15, Institutional Area, Sector 62, Noide-201 307
3. The Deputy Commissioner,
 Navodaya Vidyalaya Samiti (Hyderabad Region)
 Navodaya Vidyalaya Samiti (H.R)
 N.L.I Buildings, Nallagandla Road
 Gopanpally, Hyderabad – 500 107 Respondents

(By Advocate – Mr.N.Anilkumar,Sr.PCGC(R) for R1 and Mr.Millu Dandapani for R 2 & 3)

This application having been heard on 6.6.2018, the Tribunal on the same day delivered the following:

ORDER (ORAL)

Per: Hon'ble Mr.U.Sarathchandran, Judicial Member

Learned counsel for the applicant submitted that applicant may be permitted to withdraw the Original Application with liberty to move it before appropriate forum. While permitting to do so, the Original Application is disposed of as withdrawn. No costs.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(U.SARATHCHANDRAN)
JUDICIAL MEMBER**

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List of Annexures

Annexure A-1 - True copy of transfer application dated 1.5.2017 made by the applicant for the transfer drive 2017-2018

Annexure A-2 - True copy of the transfer list dated 12.2.2018

Annexure A-3 - True copy of order dated 23.5.2017 in OA No.378 of 2017

Annexure A-4 - True copy of representation dated 17.2.2018 submitted by the applicant to the 2nd respondent

Annexure A-5 - True copy of application dated 19.5.2018 submitted by the applicant.

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